

NATIONAL COMPANY LAW TRIBUNAL

राष्ट्रीयकंपनीविधिअधिकरण

CUTTACK BENCH

कटकखंडपीठORDER OF THE HEARING ON 8th May, 2024, 10:30 A.M.

CP No. 6/CB/2024

Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	Prabhakar Construction Pvt. Ltd. -Vs- ROC, Orissa
Under Section	252 (3)

Hearing through: VC and Physical (Hybrid) Mode

For Petitioner (s) CS, Mr. Sunil Shovan Samantaray

For Respondent (s)

ORDER

Ld. Authorized Representative CS, Sunil Shovan Samantaray appeared for the petitioner. There is no representation for the respondent. ROC report filed and uploaded in the e-portal. List the matter for consideration on 05.06.2024.

Sd

Kaushalendra Kumar Singh
Member (Technical)

Sd

P. Mohan Raj
Member (Judicial)